

ITEM NO.106

COURT NO.9

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 138/2010

KALUA @ KOSHAL KISHORE

Appellant(s)

VERSUS

THE STATE OF RAJASTHAN

Respondent(s)

WITH

Cr1.A. No. 139/2010 (II)

Date : 04-12-2018 These appeals were called on for hearing today.

CORAM :

HON'BLE MRS. JUSTICE R. BANUMATHI
HON'BLE MS. JUSTICE INDIRA BANERJEE

For Appellant(s) Ms. Charu Mathur, AOR

Mr. Ashok K. Srivastava, AOR

For Respondent(s) Mr. Jayant Bhatt, Adv.

Ms. Jyoti Sharma, Adv.

Mr. Umang Verma, Adv.

Ms. Ruchi Kohli, AOR

Mr. R. Gopalakrishnan, AOR

UPON hearing the counsel the Court made the following
O R D E R

List on Thursday i.e. 6th December, 2018.

(MADHU BALA)
COURT MASTER (SH)

(PARVEEN KUMARI PASRICHA)
BRANCH OFFICER